



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07<sup>th</sup> July, 2022

### **NOTICE**

Please take notice that the following matters adjourned on 07.07.2022 in the Court-IV. The next date of Hearing is indicated below:-

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 881 of 2020 <b>(PH)</b>	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	<b>07.07.2022</b>	<b>11.07.2022</b>
<b>2.</b>	Comp. App. (AT) (Ins) No. 183 & 184 of 2022 <b>(PH)</b>	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	<b>07.07.2022</b>	<b>11.07.2022</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar